

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. CA(CAA)-15(PB)/2017  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S.K. Mohapatra  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY: Shobha Printers Pvt. Ltd.  
And  
Lahar Enterprise Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 391-394, 100 to 104

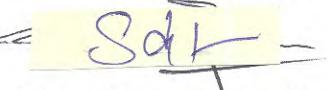
| S.NO. | NAME          | DESIGNATION        | REPRESENTATION | SIGNATURE  |
|-------|---------------|--------------------|----------------|--|
| 1.    | RASHEE K GOSL | Advocate           | Petitioners    |  |
| 2.    | C. BALOONI    | Company Prosecutor | FR.D.(NR)      | CBL  |

ORDER

Learned Company prosecutor requests for two weeks' time to file its objection. Let the objection be filed within two weeks with a copy in advance to the learned counsel for the petitioner. Rejoinder, if any, be filed within a week thereafter.

List on 31.05.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

01.05.2017  
Vineet